

PUNJAB VIDHAN SABHA SECRETARIAT

Notice

As provided under Rule 47 of the Rules of Procedure and Conduct of Business of Punjab Vidhan Sabha, a short notice question no. 2098 will be taken up on the same day i.e Thursday, 21 February, 2019. immediately after the regular list of starred questions.

DATED CHANDIGARH:
THE 18th February, 2019.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

PUNJAB VIDHAN SABHA SECRETARIAT

No.1-Q.B-2019/ _____, Dated Chandigarh, the February, 2019.

Copy forwarded to the following for information:

1. all the M.L.As of Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab;
3. all Special/Additional Chief Secretary/Financial Commissioners/Principal Secretaries/Administrative Secretaries to the Government of Punjab;
4. Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with four spare copies);
5. all Heads of Departments, Punjab; and
6. Private Secretaries/Personal Assistants to Chief Minister/Minister.

G. K. Singh
Superintendent 18/02/19
Punjab Vidhan Sabha
Chandigarh

UNDER SECRETARY.